# GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 5246 TO BE ANSWERED ON 2<sup>ND</sup> APRIL, 2025

### BENEFICIARIES UNDER THE NATIONAL FOOD SECURITY SCHEME

5246. DR. MK VISHNU PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of beneficiaries under the National Food Security Scheme in various States of the country including Tamil Nadu during the last four years, district-wise;
- (b) the State-wise details of foodgrains distributed and the funds allocated under the said scheme in the country from January 01, 2020 till date; and
- (c) the quantum of foodgrains allocated and distributed after announcement of distribution of free food grains during the lockdown along with the number of people benefited there from, State and district-wise in Tamil Nadu?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): A statement indicating the State/UT-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) during last four years is at **Annexure I.**
- (b): The details of allocation of food grains under NFSA and PMGKAY since 2020-21 to 2024-25 is at **Annexure-II**.

Foodgrains are made available by Food Corporation of India (FCI) to the States/UTs free of cost under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy. A Statement indicating food subsidy allocated to and released by Department of Food and Public Distribution is at Annexure-III and State-wise funds released to DCP States by DFPD from financial year 2020-21 to 2023-24 including the current year are attached at Annexure-III A.

Central Government also provides Central assistance to States/UTs under the scheme "Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA". A statement indicating the funds released to States/UTs under this scheme during the last three years is at **Annexure-III B.** 

(c): In view of the outbreak of Covid-19, Central Government allocated foodgrains to all the States/UTs for about 80 crore persons under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), for distribution among beneficiaries covered under the NFSA (i.e. Antyodaya Anna Yojana and Priority Category Households). Under the PMGKAY, the households covered under the NFSA were entitled to receive 5 kg of foodgrains (rice / wheat) per person per month, free of cost. The entitlement of foodgrains under PM-GKAY is in addition to their entitlement under NFSA (i.e. 35 kg of foodgrains per month per AAY household and 5 kg of foodgrains per person per month for Priority Households @ Rs.3/2/1 per kg for rice/ wheat/ coarsegrains).

In addition to this, as part of the Economic measures (Atma Nirbhar Bharat), allocation of foodgrains, free of cost, had been made to all the States/Union Territories, for the month of May and June, 2020, for stranded migrants who are not covered under the National Food Security Act, 2013 or any other State scheme PDS Cards. Such beneficiaries were eligible for 5 kg of foodgrains per person per month. Identification of such beneficiaries and distribution of foodgrains to them was the responsibility of concerned State Government or Union Territory Administration.

Statement indicating the State/UT-wise number of persons covered under the National Food Security Act, 2013 (NFSA) during last Four years in the country.

SI.	States/ UTs	Actual number of beneficiaries covered (In lakh)						
No.		As on 31.03.2021	As on 31.03.2022	As on 31.03.2023	As on 31.3.2024			
1	Andhra Pradesh	268.22	268.22	268.22	268.22			
2	Arunachal Pradesh	8.40	8.40	8.40	8.40			
3	Assam	250.30	. 251.17	251.17	251.17			
4	Bihar	871.16	871.16	871.16	871.16			
5	Chhattisgarh	200.77	200.77	200.77	200.77			
6	Delhi	72.78	72.78	72.78	72.78			
7	Goa	5.32	5.32	5.32	5.32			
8	Gujarat	341.71	345.15	344.15	351.60			
9	Haryana	126.49	126.49	126.49	126.49			
10	Himachal Pradesh	28.64	28.64	28.64	28.64			
11	Jharkhand	263.70	264.26	264.19	264.19			
12	Karnataka	401.93	401.93	401.93	401.93			
13	Kerala	154.80	154.80	154.80	154.80			
14	Madhya Pradesh	470.47	482.59	511.32	534.79			
15	Maharashtra	700.17	700.17	700.17	700.17			
16	Manipur	18.60	19.97	20.08	20.08			
17	Meghalaya	21.46	21.46	21.46	21.46			
18	Mizoram	6.68	6.68	6.81	6.83			
19	Nagaland	14.05	14.05	14.05	14.05			
20	Odisha	324.33	324.15	325.03	325.98			
21	Punjab	141.51	141.51	141.51	141.45			
22	Rajasthan	440.01	440.01	440.01	440.01			
23	Sikkim .	3.79	3.79	3.81	3.81			
24	Tamil Nadu	364.69	364.69	364.12	364.12			
25	Telangana	191.62	191.62	191.62	191.62			
26	Tripura	24.83	24.83	24.43	24.43			
27	Uttar Pradesh	1465.94	1487.44	1497.77	1505.19			
28	Uttarakhand	61.94	61.94	61.94	61.94			
29	West Bengal	601.84	601.84	601.84	601.84			
30	A&N	0.61	0.61	0.61	0.61			
31	DNHⅅ	2.86	3.02	2.69	2.69			
32	Lakshadweep	0.22	0.22	0.22	0.22			
33	Chandigarh (DBT)	2.80	2.76	2.99	2.99			
34	Puducherry (DBT)	6.30	6.23	6.34	6.34			
35	J&K	72.41	72.41	72.41	72.41			
36	Ladakh	1.44	1.44	1.44	1.44			
300	Total	7932.80	7972.53	8010.70	8049.94			

## Allocation of food grains under NFSA and PMGKAY since 2020-21 to 2024-25

(In thousand tons)

S. No	States/UTs	PMGKAY laun	PMGKAY Post COVID-19			
		2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	2944.764	3347.062	3078.839	1849.78	1849.776
2	Arunachal Pradesh	121.837	135.215	126.811	57.33	57.335
3	Assam	2700.441	3075.715	2825.381	1628.93	1631.749
4	Bihar	8998.984	10318.499	9447.336	5527.10	5527.100
5	Chhattisgarh	2187.136	2488.291	2287.521	1384.06	1384.056
6	Delhi	741.623	848.972	776.203	448.78	448.803
7	Goa	79.453	88.315	82.993	34.40	34.398
8	Gujarat	3708.539	4060.090	3737.056	2211.23	2263.346
9	Haryana	1300.960	1490.695	1364.205	795.00	795.000
10	Himachal Pradesh	622.598	665.565	636.921	202.29	206.347
11	Jharkhand	2794.315	3176.358	2932.342	1751.02	1751.993
12	Karnataka	4216.521	4819.435	4417.521	2608.84	2608.836
13	Kerala	2015.174	2276.450	2121.650	1025.52	1025.519
14	Madhya Pradesh	5628.957	5820.086	5474.418	3436.08	3493.795
15	Maharashtra	7405.871	8456.112	7755.939	4605.19	4605.188
16	Manipur	261.124	236.936	226.433	136.29	138.037
17	Meghalaya	262.119	294.301	272.846	140.73	140.733
18	Mizoram	92.487	102.510	95.828	47.54	48.720

	1 otal	00/20./13	70070.707	71020.317	32/3/.13	32073.340
	Total	86920.913	98640.469	91028.319	52737.13	52873.540
36	Puduchery	25.315	34.396	28.219	0.00	0.000
5	Lakshadweep	5.500	5.821	5.601	1.52	1.522
34	Ladakh	22.183	24.341	22.902	9.44	9.444
33	J & K	1024.116	1132.913	1060.502	468.80	468.797
32	DNHⅅ	27.374	30.984	28.456	15.13	15.128
31	Chandigarh	10.676	15.107	12.379	0.00	0.000
30	Andaman Nicobar	31.992	32.905	32.297	4.37	4.374
29	West Bengal	6377.971	7280.727	6678.889	3970.62	3970.620
28	Uttar Pradesh	15239.813	17908.657	16583.448	9935.48	9950.393
27	Uttarakhand	750.786	843.669	781.721	401.46	401.458
26	Tripura	370.981	407.976	381.929	164.34	164.585
25	Telangana	2104.480	2391.920	2200.299	1296.05	1291.814
24	Tamil Nadu	5107.100	5683.567	5318.874	2569.53	2572.807
23	Sikkim	59.476	65.157	61.370	26.37	26.374
22	Rajasthan	4574.553	5190.652	4750.640	2770.58	2770.584
21	Punjab	1435.920	1648.442	1506.929	870.12	870.120
20	Odisha	3475.529	4027.313	3712.353	2251.62	2253.205
9	Nagaland	194.245	215.316	201.269	91.59	91.585

Details of funds allocated and released by DFPD under Food Subsidy to FCI & DCP States under NFSA/PMGKAY from financial year 2020-21 to 2024-25 are as under:

(Rupees in Crore)

Year	Funds released to FCI (Rupees in Crore)	Funds released to DCP States.		
		(Rupees in Crore)		
2020-21	*462789.00	66901.77		
2021-22	208929.00	79789.54		
2022-23	200219.20	72282.49		
2023-24	139661.03	71732.82		
2024-25(As on 17.03.2025	126568.47	60291.95		

<sup>\*</sup>Out of the fund allocated to FCI in 2020-21, Rs. <u>3,39,236</u> crore were utilized to repay entire NSSF loan taken by FCI.

Statement indicating the amount of Food Subsidy re-imbursed to DCP States from Financial Year 2020-21 to 2024-25 including the current financial year (rupees in crore)

S.No.	Name of the State	2020-21	2021-22	2022-23	2023-24	2024-25 (upto 17.03.2025)
1	Andhra Pradesh	8424.72	9323.38	6635.97	6268.19	7537.18
2	Bihar	4117.33	7671.9	10966.1	6557.64	8589.72
3	Chhattisgarh	7193.13	9047.77	7574.81	5236.13	4896.74
4	Gujarat	9.24	749.43	311.54	267.83	138.87
5	Himachal Pradesh*	-	-	-	47.38	-
6	Jharkhand*	3.66	-	-	42.77	502.99
7	Karnataka	323.99	1682.12	2191.75	1222.13	1281.18
8	Kerala	1214.98	1777.86	1544.89	1151.85	1062.36
9	Madhya Pradesh	11946.44	14420.62	9471.5	16939.27	9104.69
10	Maharashtra	2555.74	4082.07	2725.75	3923.29	327.74
11	Odisha	8985.73	7892.69	7600.05	14473.68	6779.3
12	Punjab	1761.53	2047.53	1202.49	2064.56	1397.04
13	Tamil Nadu	3109.76	6250.93	8685.95	7072.53	5120.43
14	Telangana	6879.59	7665.02	5242.76	5367.07	3684.55
15	Tripura	29.79	15.58	148.67	106.51	35.79
16	Uttarakhand	1371.33	1554.43	1212.25	724.39	755.49
17	West Bengal	8792.03	5421.34	6580.11	- '.,	8899.88
18	DBT**	182.78	186.87	187.9	267.6	178.00
	Total	66901.77	79789.54	72282.49	71732.82	60291.95

<sup>\*</sup>Himachal has adopted DCP mode in 2023-24 and Jharkhand has adopted DCP mode for a few districts only.

<sup>\*\*</sup>Under DBT scheme w.e.f. 2015-16, subsidy is released to UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli.

Fund released to States/UTs under the scheme "Assistance to State Agencies for meeting expenditure on intra State movement & handling of foodgrains and fair price shop dealers' margin under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during 2020-21 to 2024-25.

S. No.	States/UTs	Fund Released (In crore)						
		2020-21	2021-22	2022-23	2023-24	2024-25		
1	Andhra Pradesh	271.76	122.37	91.73	105.44	165.68		
2	Arunachal Pradesh	0.80	0.00	44.19	8.39	31.32		
3	Assam	368.08	545.75	826.91	321.75	443.68		
4	Bihar	796.58	743.27	881.05	434.73	807.42		
5	Chhattisgarh	124.07	72.48	181.88	355.06	84.38		
6	Delhi	4.15	26.27	48.88	0.00	74.40		
7	Goa	3.15	2.66	4.69	5.67	0.00		
8	Gujarat	285.75	309.46	260.20	124.37	474.39		
9	Haryana	19.23	178.23	43.26	45.78	301.99		
10	Himachal Pradesh	2.79	17.69	188.03	29.58	42.74		
11	Jharkhand	170.94	282.50	187.02	99.64	100.74		
12	Karnataka	84.39	764.16	354.89	148.70	112.18		
13	Kerala	23.53	121.00	110.03	403.63	67.93		
14	Madhya Pradesh	634.60	129.13	844.50	234.66	247.90		
15	Maharashtra	501.91	289.72	621.69	703.54	765.26		
16	Manipur	21.63	81.19	31.54	36.46	0.00		
17	Meghalaya	104.61	38.78	79.78	20.59	22.72		
18	Mizoram	11.08	7.71	12.57	0.00	6.54		
19	Nagaland	15.63	8.15	61.06	31.42	30.74		
20	Odisha	18.44	294.18	110.86	872.57	141.02		
21	Punjab	9.24	51.08	0.00	50.06	0.00		
22	Rajasthan	374.02	585.84	406.77	479.15	263.05		
23	Sikkim	5.85	7.59	12.33	3.85	226.57		
24	Tamil Nadu	54.32	131.65	543.01	145.90	3.85		
25	Telangana	253.36	69.18	147.95	378.50	524.60		

	Total Release	6482.54	6000.00	8572.03	8704.46	6589.96*
36	Ladakh	0.00	0.00	0.00	1.38	0.00
35	J&K	137.85	47.51	184.08	139.96	89.82
34	Puducherry	0.36	2.25	2.13	0.00	0.00
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00
32	DNH & DD	0.43	1.01	1.55	0.87	0.00
31	Chandigarh	0.16	0.37	0.00	0.00	0.00
30	A & N	0.06	0.00	0.00	0.00	698.67
29	West Bengal	626.64	741.32	535.06	226.32	106.01
28	Uttarakhand	6.04	67.19	379.83	58.71	614.57
27	Uttar Pradesh	1520.57	195.77	1325.40	3213.86	29.97
26	Tripura	30.50	64.53	49.15	23.92	111.84

\* As on 27.03.2025

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